

Udaipur and other Districts of Rajasthan.

(b) Marble tiles and marble chips are freely allowed for export. Exporters registered with Chemicals & Allied Products Export Promotion Council are given the facility of participation in fairs/exhibitions overseas, undertake individual export promotion tours abroad and publicity through various media at subsidised rates and all other export benefits/facilities available under the Import and Export policy.

(c) So far only one unit has been approved for export production of cultured marble under the 100% Export Oriented Units (EOU) Scheme and another application has been received by the Government.

[English]

Criteria for selection of Artistes for T.V. and Radio

5774. DR. VENKATESH KABDE:
SHRI P. PENCHALAI AH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria for selection of programmes of artistes for T.V. and Radio;

(b) whether artistes from big cities only get the benefit of casting their programme through T.V. and Radio; and

(c) if so, the steps contemplated by Government to allow equal opportunity to budding artistes and artistes from backward regions including Marathwada region of Maharashtra?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMEN-
TARY AFFAIRS (SHRI P. UPENDRA):

(a) Talent, suitability for a programme, quality of performance and the need for variety are the criteria for selection of artistes for programmes on Doordarshan and All India Radio. This selection is done as per the prescribed procedure which ensures objectivity and dispassionate assessment of the artistes.

(b) No, Sirs; and

(c) Does not arise.

Memorandum of ITDC Employees Union

5775. PROF. SHAILENDRA NATH SHRIVASTAVA: Will the Minister of TOURISM be pleased to state:

(a) whether the India Tourism Development Corporation Employees Union submitted a Memorandum dated 26th December, 1989 to Government in connection with various demands/grievances of India, Tourism Development Corporation employees and other major issues concerning Tourism Policy of Government.

(b) whether any action has been taken to redress the outstanding grievances of the employees; and

(c) if so, the details of issues/grievances as sorted out so far and also the list of those outstanding issues still drawing the attention of the agencies concerned for redressal?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) to (c). The Memorandum submitted by the All India ITDC Employees Union (AT-TUC) contained largely matters dealt with by ITDC. These issues have been considered by the Committee on Public Undertakings in its 61st Report on ITDC.